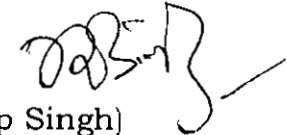




**MINUTES OF THE MEETING DATED 30.5.2015 OF THE COMMITTEE CONSTITUTED FOR CLEANLINESS.**

A meeting of the Cleanliness Committee was held at 2.30 p.m. 30.5.2015, in the chamber of the Chairman. It was attended by Sh.Parveen Kumar, Addl.District & Sessions Judge, Sonapat and Sh. Ashutosh, Judicial Magistrate Ist Class, Sonapat, its members. It was decided to invite sealed tenders from the eligible parties for doing the daily work of cleanliness of the Judicial Complex, Sonapat, on out-source basis as per terms and conditions sent by Hon'ble High Court vide letter No. 40819 E.II.V.B..4 (Pb) dated 24.12.2009. The covered area of the Judicial Complex is 7187 sq. yards and open area is 10286 sq.yards and the notice for inviting tenders is to be sent to the Advertisement Manager, Dainik Jagran, Sonapat, for publication at once. Previously it was also published in the same newspaper. It was also decided that the tender should reach in this office on or before 22.6.2015 positively which will be opened in the presence of parties on 1.7.2015 at 4.00 p.m. Detailed terms and conditions may be obtained from the office of the Chairman on any working day. The Advertisement Manager is also directed to send the copy of advertisement to this office for record and the bill on government rates be also sent to this office.

  
(Jagdeep Singh)  
Chairman

Addl.Distt.& Sessions Judge,  
Sonapat.

  
(Parveen Kumar)  
Member  
Addl.Distt.& Sessions Judge,  
Sonapat.

  
(Ashutosh)  
Member  
JMIC, Sonapat.